NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.01.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Institute of Logistics Pvt Ltd

MAIN PETITION NUMBER : CP/1261/2019

(IA/MA) APPLICATION NUMBERS

Com.Appl/33/che/21

ORDER

The Petitioner is represented by the Ld. Counsel Mr. A.M Sridharan through video conferencing mode.

The Petitioner Counsel seeks physical hearing in the matter.

At request, list the matter on **15.03.2023** for **physical hearing.**

-Sd-
(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

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